

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

214. IA/1896/2021, IA/3117/2023, IA/2006/2021,  
IA/2721/2021, IA/28/2023, C.P. (IB)/1220(MB)2020

**IN THE MATTER OF**

Anand Rathi Global Finance Ltd.

... Petitioner

Vs

Doshi Holdings Pvt.Ltd.

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant

IA/2006/2021

IA/2721/2021: Adv. Akshay Petkar (PH)

For the Respondent

IA/3117/2023:

Adv. Amit Tungare (R2) (PH)

Adv. Atul Sharma (R1) and in IA 1896 of 2021 (PH)

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**ORDER**

With the consent of the parties, adjourned to **11.06.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/